

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1505**

**TO BE ANSWERED ON THE 12TH DECEMBER, 2023/ AGRAHAYANA 21, 1945
(SAKA)**

PENDING BILLS

1505. SHRI A.K.P. CHINRAJ:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details and the number of bills which are pending with the Ministry received under Article 200 of Consitution of India from various States, State-wise; and

(b) the number of such bills received from various States which are pending consideration for more than an year?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

- (a) The State-wise details and the number of Bills which are pending with this Ministry received under Article 200 of Constitution of India from various States is given at Annexure-I.**
- (b) The State-wise number of such Bills received from various States which are pending consideration for more than an year is given at Annexure-II.**

State-wise details and number of Bills which are pending with this Ministry received under Article 200 of the Constitution of India from various States:

ANDHRA PRADESH

| Sl. No. | Name of the Bill |
|----------------|---|
| 1. | The Andhra Pradesh Kapu (Reservation of Seats in Educational Institutions and of Appointments or Posts in the Services under the State) Bill, 2017 |
| 2. | The Factories (Andhra Pradesh Amendment) Bill, 2019 |
| 3. | The Industrial Disputes (Andhra Pradesh Amendment) Bill, 2019 |
| 4. | The Labour Laws (Andhra Pradesh Amendment for Compounding of Offences) Bill, 2019 |
| 5. | The Andhra Pradesh Electricity Laws (Andhra Pradesh Amendment) Bill, 2019 |
| 6. | The Andhra Pradesh Disha Bill – Criminal Law (Andhra Pradesh Amendment) Bill, 2019 |
| 7. | The Andhra Pradesh Disha (Andhra Pradesh Special Courts for Specified Offences against Women and Children) Bill, 2020 |
| 8. | The Indian Stamp (Andhra Pradesh Amendment) Bill, 2022 |
| 9. | The Registration (Andhra Pradesh Amendment) Bill, 2023 |
| 10. | The Andhra Pradesh (Andhra Area) Inams (Abolition and Conversion into Ryotwari) (Amendment) Bill, 2023 |

ASSAM

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| 11. | The Factories (Assam Second Amendment) Bill, 2020 |
| 12. | The Registration (Assam Amendment) Bill, 2022 |
| 13. | The Code of Criminal Procedure (Assam Amendment) Bill, 2022 |
| 14. | The Beedi and Cigar Workers (Conditions of Employment) (Assam Amendment) Bill, 2022 |
| 15. | The Plantations Labour (Assam Amendment) Bill, 2022 |
| 16. | The Equal Remuneration (Assam Amendment) Bill, 2022 |
| 17. | The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Services) (Assam Amendment) Bill, 2022 |
| 18. | The Building and Other Construction Workers Welfare Cess (Assam Amendment) Bill, 2022 |

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| 19. | The Contract Labour (Regulation and Abolition) (Assam Amendment) Bill, 2022 |
| 20. | The Building and Other Construction Workers (Regulation of Employment and Conditions of Service) (Assam Amendment) Bill, 2022 |
| 21. | The Industrial Disputes (Assam Amendment) Bill, 2022 |
| 22. | The Factories (Assam Amendment) Bill, 2022 |
| 23. | The Minimum Wages (Assam Amendment) Bill, 2022 |
| 24. | The Assam Shops and Establishments Bill, 2022 |
| 25. | The Payment of Gratuity (Assam Amendment) Bill, 2022 |
| 26. | The Indian Partnership (Assam Amendment) Bill, 2023 |

ARUNACHAL PRADESH

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| 27. | The Factories (Arunachal Pradesh Amendment) Bill, 2020 |
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BIHAR

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| 28. | The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Bihar Amendment) Bill, 2017 |
| 29. | The Bihar Civil Courts Bill, 2020 |
| 30. | The Bihar Molasses (Control) (Amendment) Bill, 2022 |

CHHATTISGARH

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| 31. | The Chhattisgarh Dharma Swatantraya (Sanshodhan) Vidheyak, 2006 |
| 32. | The Chhattisgarh Labour Laws Amendment and Miscellaneous Provisions Bill, 2017 |
| 33. | The Chhattisgarh Protection of Depositors' Interest (Amendment) Bill, 2017 |
| 34. | The Chhattisgarh Co-operative Societies (Amendment) Bill, 2022 |
| 35. | The Indian Stamp (Chhattisgarh Amendment) Bill, 2023 |

GOA

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| 36. | The Goa Requisition and Acquisition of Property Bill, 2017 |
| 37. | The Registration (Goa Amendment) Bill, 2022 |
| 38. | The Goa Media Persons and Media Institutions (Prevention of Violence and Damage or Loss to Property) Bill, 2022 |
| 39. | The Societies Registration (Goa Amendment) Bill, 2023 |

GUJARAT

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| 40. | The Registration (Gujarat Amendment) Bill, 2020 |
| 41. | The Factories (Gujarat Amendment) Bill, 2020 |
| 42. | The Labour Laws (Gujarat Amendment) Bill, 2020 |
| 43. | The Gujarat Goonda and Anti-Social Activities (Prevention) Bill, 2020 |
| 44. | The Gujarat Electricity Industry (Reorganisation and Regulation) (Amendment) Bill, 2022 |

HIMACHAL PRADESH

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| 45. | The Drugs and Cosmetics (Himachal Pradesh Amendment) Bill, 2016 |
| 46. | The Narcotic Drugs and Psychotropic Substances (Himachal Pradesh Amendment) Bill, 2018 |
| 47. | The Factories (Himachal Pradesh Amendment) Bill, 2020 |
| 48. | The Himachal Pradesh Sukhashraya (Care, Protection and Self-Reliance of Children of the State) Bill, 2023 |
| 49. | The Himachal Pradesh Ceiling on Land Holdings (Amendment) Bill, 2023 |

HARYANA

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| 50. | The Electricity (Haryana Amendment) Bill, 2019 |
| 51. | The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Haryana Amendment) Bill, 2021 |
| 52. | The Haryana Prohibition of Change of Public Utilities Bill, 2022 |
| 53. | The Code of Criminal Procedure (Haryana Amendment) Bill, 2022 |
| 54. | The Haryana Shree Bhimeshwari Devi Mandir (Ashram) Beri Shrine Bill, 2022 |
| 55. | The Haryana Control of Organised Crime Bill, 2023 |

JHARKHAND

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| 56. | The Building and other Construction Workers (Regulation of Employment and Conditions of Service) (Jharkhand Amendment) Bill, 2019 |
| 57. | The Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) (Jharkhand Amendment) Bill, 2021 |
| 58. | The Factories (Jharkhand Amendment) Bill, 2023 |

KERALA

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| 59. | The Malayalam Language (Dissemination and Enrichment) Bill, 2015 |
| 60. | The University Laws (Amendment) Bill, 2021 |
| 61. | The University Laws (Amendment) (No. 2) Bill, 2021 |
| 62. | The Kerala Motor Transport Workers Welfare Fund (Amendment) Bill, 2022 |
| 63. | The Kerala Cashew Factories (Acquisition) Amendment Bill, 2022 |
| 64. | The Kerala Co-operative Societies (Amendment) Bill, 2022 |
| 65. | The Kerala Lok Ayukta (Amendment) Bill, 2022 |
| 66. | The University Laws (Amendment) Bill, 2022 |
| 67. | The University Laws (Amendment)(No. 2) Bill, 2022 |
| 68. | The University Laws (Amendment) (No. 3) Bill, 2022 |
| 69. | The Indian Partnership (Kerala Amendment) Bill, 2023 |

KARNATAKA

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| 70. | The Right of Children to Free and Compulsory Education (Karnataka Amendment) Bill, 2015 |
| 71. | The Karnataka Transgenic And Genetically Modified Cotton Seeds (Fixation of Sale Price And Payment of Compensation) Bill, 2015 |
| 72. | The Criminal Law Amendment Ordinance, 1944 (Karnataka Amendment) Bill, 2022 |
| 73. | The Code of Civil Procedure (Karnataka Amendment) Bill, 2023 |
| 74. | The Registration (Karnataka Amendment) Bill, 2023 |

MANIPUR

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| 75. | The Manipur People Bill, 2018 |
| 76. | The Manipur Protection from Mob Violence Bill, 2018 |
| 77. | The Factories (Manipur Amendment) Bill, 2022 |
| 78. | The Legal Metrology (Manipur First Amendment) Bill, 2022 |

MEGHALAYA

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| 79. | The Meghalaya Residents Safety and Security Bill, 2020 |
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MADHYA PRADESH

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| 80. | The Madhya Pradesh Aatankvadi Evam Uchhedak Gatividhiyan Tatha Sangathit Apradh Niyantaran Vidheyak, 2010 |
| 81. | The Criminal Law (Madhya Pradesh Amendment) Bill, 2021 |

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| 82. | The Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Madhya Pradesh Amendment Bill, 2023 |
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MAHARASHTRA

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| 83. | The Maharashtra Yoga and Naturopathy Bill, 2016 |
| 84. | The Electricity (Maharashtra Amendment) Bill, 2018 |
| 85. | The Maharashtra Protection of Interest of Depositors (In Financial Establishment) (Amendment) Bill, 2018 |
| 86. | The Maharashtra Prevention of Dangerous Activities of Slumlords, Bootleggers, Drug-Offenders, Dangerous Persons, Video Pirates, Sand Smugglers and Persons engaged in Black-marketing of Essential Commodities (Amendment) Bill, 2018 |
| 87. | The Code of Criminal Procedure (Maharashtra Amendment) Bill, 2018 |
| 88. | The Drugs and Cosmetics (Maharashtra Amendment) Bill, 2018 |
| 89. | The Indian Penal Code and the Code of Criminal Procedure (Maharashtra Amendment) Bill, 2018 |
| 90. | The Food Safety and Standards (Maharashtra Amendment) Bill, 2020 |
| 91. | The Shakti Criminal Laws (Maharashtra Amendment) Bill, 2020 |
| 92. | The Maharashtra Exclusive Special Courts (for certain offences against Women and Children Under SHAKTI Law) Bill, 2020 |
| 93. | The Registration (Maharashtra Amendment) Bill, 2023 |

MIZORAM

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| 94. | The Mizoram Maintenance of Household Registers Bill, 2019 |
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NAGALAND

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ODISHA

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| 95. | The Arbitration and Conciliation (Odisha Amendment) Bill, 2012 |
| 96. | The Odisha Underground Pipelines, Cable and Duct (Acquisition of Right of User in Land) Bill, 2015 |

PUNJAB

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| 97. | The Punjab Forfeiture of Illegally Acquired Property Act, 2017 |
| 98. | The Code of Criminal Procedure (Punjab Amendment) Bill, 2018 |
| 99. | The Indian Penal Code (Punjab Amendment) Bill, 2018 |
| 100. | The Prevention of Cruelty to Animals (Punjab Amendment) Bill, 2019 |
| 101. | The Prisons (Punjab Amendment) Bill, 2021 |
| 102. | The Punjab Police (Amendment) Bill, 2023 |
| 103. | The Punjab Universities Law (Amendment) Bill, 2023 |
| 104. | The Sikh Gurudwaras (Amendment) Bill, 2023 |

RAJASTHAN

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| 105. | The Rajasthan Dharma Swatantrata Vidheyak, 2008 |
| 106. | The Rajasthan Protection from Lynching Bill, 2019 |
| 107. | The Rajasthan Prohibition of Interference with the Freedom of matrimonial alliances in the name of Honour and Tradition Bill, 2019 |
| 108. | The Code of Civil Procedure (Rajasthan Amendment) Bill, 2020 |
| 109. | The Registration (Rajasthan Amendment) Bill, 2021 |
| 110. | The Criminal Laws (Rajasthan Amendment) Bill, 2021 |
| 111. | The Rajasthan Agricultural Produce Markets (Amendment) Bill, 2022 |
| 112. | The Rajasthan Advocates Protection Bill, 2023 |
| 113. | The Rajasthan Prisons Bill, 2023 |
| 114. | The Rajasthan Control of Organized Crime Bill, 2023 |
| 115. | The Rajasthan Co-Operative Societies (Amendment) Bill, 2023 |
| 116. | The Nathdwara Temple (Amendment) Bill, 2023 |

SIKKIM

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| 117. | The Code of Criminal Procedure (Amendment) Bill, 2022 |
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TAMILNADU

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| 118. | The Tamil Nadu Veterinaries and Animal Sciences University (Amendment) Bill, 2020 |
| 119. | The Tamil Nadu Fisheries University (Amendment) Bill, 2020 |
| 120. | The Indian Penal Code (Tamil Nadu Amendment) Bill, 2021 |
| 121. | The Tamil Nadu Admission to Undergraduate Medical Degree Courses Bill, 2021 |
| 122. | The Chikkaiah Naicker College, Erode (Transfer and Vetting) Bill, 2022 |

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| 123. | The Tamil Nadu Private Colleges (Regulation) Amendment Bill, 2022 |
| 124. | The Tamil Nadu Siddha Medical University Bill, 2022 |
| 125. | The Tamil Nadu Dr. Ambedkar Law University (Amendment) Bill, 2022 |
| 126. | The Tamil University (Second Amendment) Bill, 2022 |
| 127. | The Tamil Nadu Universities Laws (Amendment) Bill, 2022 |
| 128. | The Tamil Nadu Universities Laws (Second Amendment) Bill, 2022 |
| 129. | The Tamil Nadu Agricultural University (Amendment) Bill, 2022 |
| 130. | The Tamil Nadu Dr. M.G.R. Medical University, Chennai (Amendment) Bill, 2022 |
| 131. | The Indian Stamp (Tamil Nadu Amendment) Bill, 2023 |
| 132. | The Tamil Nadu Silkworm Seed (Production, Supply and Distribution) Amendment Bill, 2023 |
| 133. | The Chennai University (Amendment) Bill, 2022 |
| 134. | Chit Funds (Tamil Nadu Amendment) Bill, 2023 |
| 135. | The Tamil Nadu Fisheries University (Amendment) Bill, 2023 |
| 136. | The Tamil Nadu Veterinary and Animal Sciences University (Amendment) Bill, 2023 |

TELANGANA

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| 137. | The Telangana Backward Classes, Scheduled Castes and Scheduled Tribes (Reservation of seats in Educational Institutions and of Appointments or posts in the Services under the State) Bill, 2017 |
| 138. | The Indian Stamp (Telangana Amendment) Bill, 2021 |
| 139. | The Telangana University Common Recruitment Board Bill, 2022 |
| 140. | The University of Forestry Telangana Bill, 2022 |

TRIPURA

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| 141. | The Payment of Gratuity (Tripura Amendment) Bill, 2021 |
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UTTARAKHAND

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| 142. | The Trade Union (Uttarakhand Amendment) Bill, 2020 |
| 143. | The Payment of Bonus (Uttarakhand Amendment) Bill, 2020 |
| 144. | The Uttarakhand (U.P. Industrial Disputes Act, 1947) (Amendment) Bill, 2020 |

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| 145. | The Uttarakhand Nazul Land Management, Settlement and Disposal Bill, 2021 |
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UTTAR PRADESH

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| 146. | The Uttar Pradesh Municipal Corporation (Amendment) Bill, 2015 |
| 147. | The Uttar Pradesh Municipal Laws (Amendment) Bill, 2015 |
| 148. | The Uttar Pradesh Lokayukta and Up-Lokayuktas(Amendment) Bill, 2015 |
| 149. | The Uttar Pradesh Madarsa (Payment of Salaries of Teachers and Other Employees) Bill, 2016 |
| 150. | The Uttar Pradesh Control of Organized Crime Bill, 2017 |
| 151. | The Industrial Disputes (Uttar Pradesh Amendment) Bill, 2020 |
| 152. | The Building and other construction workers (Regulation of Employment and Conditions of Service) (Uttar Pradesh Amendment) Bill, 2020 |
| 153. | The Uttar Pradesh Government Property (Management and Disposal) Bill, 2020 |
| 154. | The Uttar Pradesh Education Services Tribunal Bill, 2021 |
| 155. | The Uttar Pradesh Prevention of Defacement of Public and Private Property Bill, 2021 |
| 156. | The Code of Criminal Procedure (Uttar Pradesh Amendment) Bill, 2021 |

WEST BENGAL

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| 157. | The West Bengal Estates Acquisition (Amendment) Bill, 2017 |
| 158. | The Code of Criminal Procedure (West Bengal Amendment) Bill, 2018 |

State-wise number of such Bills received from various States which are pending for consideration for more than a year:

| S.No. | Name of the State | Number of Bills |
|-------|-------------------|-----------------|
| (1) | Andhra Pradesh | 8 |
| (2) | Arunachal Pradesh | 1 |
| (3) | Assam | 2 |
| (4) | Bihar | 3 |
| (5) | Chhattisgarh | 3 |
| (6) | Goa | 2 |
| (7) | Gujarat | 5 |
| (8) | Haryana | 4 |
| (9) | Himachal Pradesh | 3 |
| (10) | Jharkhand | 2 |
| (11) | Karnataka | 3 |
| (12) | Kerala | 1 |
| (13) | Madhya Pradesh | 2 |
| (14) | Maharashtra | 10 |
| (15) | Manipur | 4 |
| (16) | Meghalaya | 1 |
| (17) | Mizoram | 1 |
| (18) | Nagaland | 0 |
| (19) | Odisha | 2 |
| (20) | Punjab | 5 |
| (21) | Rajasthan | 8 |
| (22) | Sikkim | 1 |
| (23) | Tamil Nadu | 3 |
| (24) | Telangana | 2 |
| (25) | Tripura | 1 |
| (26) | Uttarakhand | 3 |
| (27) | Uttar Pradesh | 11 |
| (28) | West Bengal | 2 |
